

**Admitted Claims of Financial Creditors**

S.No:	Name of the Creditor	Form submitted	Amount of Claim Submitted	Admitted/ Rejected	Voting Percentage
1	Andhra Pradesh State Financial Corporation, Mahaboobnagar Branch	C	10,89,88,591/-	<b>Admitted</b>	89.99 %
2	Aryan Structural Solutions Private Limited	C	1,21,09,933/-	<b>Admitted</b>	10. %
	<b>Total Admitted Claims of Financial Creditors</b>		<b>12,10,98,524/-</b>		

6. It is submitted that, In addition to the above, the IRP has also received the claims from the following Operational Creditors: without any substantiate proof of such claim, except relying on ledger maintained by O.C. which claims are not supported with any cogent proof of documentary evidence, such as contract note, invoices showing supply of goods or services, Delivery challans, Transport Receipts etc., as the following claims were not complying the requirements of Regulation 7(2)(a & b(i)(ii)(iii)(iv)) for the claims submitted in Form 'B'. As such the under Signed IRP has sought further information /documents in support of their claims, under Regulation 10 of I.B.B.I. (Insolvency Resolution Process for Corporate Persons) Regulations 2016, by way of issuing notice to the following list of Creditors. As such the following claims of OC are not yet admitted. And kept in abeyance till further clarifications.

**Claims of Operational Creditors**  
**Which are not yet admitted for**  
**want of further clarifications and proof of evidence**

S.No	Name of the Creditor	Form submitted	Amount of Claim Submitted	Not Yet Admitted/
1	EBC Bearings (India) Limited	B	5,76,41,422/-	<b>Not yet Admitted</b>
2	Bharani Commodities Pvt. Ltd.	B	3,78,35,297/-	<b>Not yet Admitted</b>
3	RNJ Commodities Pvt. Ltd	B	94,48,103/-	<b>Not yet Admitted</b>
4	Hyderabad Steels	B	2,04,118/-	<b>Not yet Admitted</b>
	<b>Total Not yet Admitted claims of Operational Creditor.</b>		<b>10,51,28,940/-</b>	

7. It is further submitted that, apart from the above claims the under signed IRP has not received any other claims from any body. Thus for the time being those were kept in abeyance for submission of further supporting proofs of claims ,



*K. Ram murthy*

**Summary of Claims in Rupees**

**Total 2 Admitted Claims of Financial Creditors = 12,10,98,524/-**

Total 4 claims of Operational Creditors = 10,51,28,940/-  
Which are not yet admitted for want of  
Further proof and clarifications

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Total claims Received : → 22,62,27,464/-

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8. It is submitted that, Based on the above claims, the under signed IRP has constituted the Committee of Creditors. And submitting the Report herewith .

10. It is also submitted that, the list of creditors is herewith filed before this Hon'ble National Company Law Tribunal, Hyderabad bench in compliance with Regulation 13(2)(d).

11. It is submitted that, In compliance with Section 21(1) of the Insolvency and Bankruptcy Code-2016, the undersigned Interim Resolution Professional is hereby Certifies the Constitution of the Committee of Creditors which consists of the following creditors.

**Committee of Creditors**

1. Andhra Pradesh State Financial Corporation, Mahaboobnagar Branch – F.C. with 89.99 % of Voting Rights.
2. Aryan Structural Solutions Private Limited, OC. with 10.% of Voting Rights

Hence this report.



*Ram Murthy Kommera*

(Ram Murthy Kommera)

Interim Resolution Professional

Registration Number: IBBI/IPA-002/IP-N00595/2017-18/11776

Place: Hyderabad

Date: 12-02-2021.